

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 07.08.2017

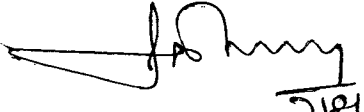
**ORDER NO. 109 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide order no. **57/2017 for CESTAT Hyderabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. M. V. Ravindran, Member (J) and Hon'ble Sh. M. M. Damodhar, Member (T)	From 04.09.2017 to 15.09.2017	All Division Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

**By Order**

  
**(A.Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**

**F.No.01(01)/Roster/CESTAT/2017**  
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**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 07.08.2017


**ORDER NO. 110 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide order no. **53/2017 for CESTAT Chennai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Sulekha Beevi C.S., Member (J) and Hon'ble Shri B. Ravichandran, Member (Technical)	From 04.09.2017 to 15.09.2017	All Division Bench matters including the appeals arising against the adjudicating order passed by Sh. M. M. Damodhar as Commr./Commr(Appeals)

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

**By Order**

  
**(A.Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**